

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2538
ANSWERED ON 14/12/2021

PMGSY IN RAJASTHAN

2538. SHRI BALAK NATH:
SHRI KANAKMAL KATARA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of length of roads constructed in Rajasthan under Pradhan Mantri Gram Sadak Yojana (PMGSY), district-wise including Alwar, Banswara-Dungarpur;
- (b) the norms fixed for road construction under PMGSY;
- (c) the institution authorised in the State to evaluate such norms under PMGSY;
- (d) whether the recommendation letter of Member of Parliament regarding road construction under PMGSY is also considered and if not, the reasons therefor;
- (e) the condition of the roads sanctioned/completed and likely to be completed upto the end of 2021 under PMGSY in Rajasthan including Banswara-Dungarpur;
- (f) whether the complaints of carelessness in the repair work of above roads have been received, if so, the details thereof; and
- (g) whether some contractors have been blacklisted and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) The details of road length constructed in Rajasthan under various interventions/verticals of Pradhan Matri Gram Sadak Yojana (PMGSY), district-wise including Alwar, Banswara and Dungarpur districts are given in **Annexure**.

(b) Rural roads under PMGSY are constructed and maintained as per the technical specifications and geometric design standards given in the Ministry of Rural Development Specifications for Rural Roads, Rural Roads Manual of the Indian Roads Congress (IRC) (IRC-SP:20) and also, where required, the Hill Road Manual (IRC:SP:48) and other relevant IRC Codes & Manuals.

(c) The State Technical Agencies (STAs) scrutinize the project proposals prepared by the State Governments and provide technical support to them. Ministry has also identified reputed Technical and Research Institutions such as the Indian Institutes of Technology (IITs) as Principal Technical Agencies (PTAs) for various groups of States, which scrutinize at least 10% of the proposals. Once the proposals are received from the State, National Rural Infrastructure Development Agency (NRIDA), which has been set-up by the Ministry to provide technical and management support to the programme, further scrutinizes DPRs on a sample basis. The states are required to modify the project reports based on the technical observations of the STA/ PTA/ NRIDA. The proposals are then submitted for scrutiny in a Pre-Empowered Committee Meeting chaired by the Additional/ Joint Secretary & Director General, NRIDA. Thereafter, the proposal is

placed before the Empowered Committee chaired by the Secretary, Department of Rural Development. The recommendations of the Empowered Committee are submitted to the Minister of Rural Development and in case the proposals meet the programme requirements, the same are sanctioned.

Every road constructed under the scheme is required to undergo quality control checks. There is a three-tiered Quality Control mechanism for the purpose. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on material and workmanship at the field laboratory. The second tier is a structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at initial stage, intermediate stage and the final stage of construction. Under the third tier, independent National Quality Monitors (NQMs) are deployed for random inspection of road and bridge works by the Central Government.

(d) The PMGSY has inbuilt mechanism for consultation with public representatives at planning, selection of roads and monitoring stages. As per the programme guidelines of the latest phase of the programme, i.e., PMGSY-III, the proposals received from the Members of Parliament with regard to selection of roads are given full consideration and such proposals that cannot be included are communicated in writing to the Members of Parliament with reasons for non-inclusion of such proposal in each case. In order to ensure that the State Government give due attention towards provisions of the programme guidelines while submitting the proposals to the Ministry of Rural Development for sanction, the Ministry has issued an advisory to the States on 2nd June, 2020. The State Governments have been advised, *inter-alia*, to communicate the final list of proposals in the order of priority to the Member of Parliament with the reasons for non-inclusion of certain roads in the proposals and obtain their consent on the proposals sent for approval.

(e) As per PMGSY guidelines, maintenance of roads constructed under the programme is the responsibility of the State Government concerned. As reported by the State Government of Rajasthan, the condition of the roads sanctioned/ completed under PMGSY in the State, including in the districts of Banswara and Dungarpur are good. In Banswara district, out of 10 projects inspected by NQM in last one year, 8 projects were graded satisfactory and necessary action has been taken by the State Government in remaining 2 projects as per the observations of NQM. In Dungarpur district 22 projects were inspected by NQM in last one year, out of which 20 projects were graded satisfactory and necessary action as per the observations of NQM has been taken on remaining two projects.

(f) & (g) The tendering and execution as also the maintenance of projects under PMGSY is the responsibility of the State Government concerned. As reported by the State Government of Rajasthan, no complaint of carelessness in the repair work of PMGSY projects in Rajasthan has been received. During the last two years (December, 2019 to November, 2021), 154 maintenance works were inspected by the NQMs, out of which only 9 works were graded as Unsatisfactory (5.84%). The State Government has also intimated that no contractor has been blacklisted for PMGSY works in the State.

Annexure

Annexure referred to in reply to point (a) of Lok Sabha Unstarred Question No. 2538 for
reply on 14.12.2021

District-wise Length Constructed under PMGSY Scheme since inception
in the State of Rajasthan

S. No.	Name of the District	Road Length Completed (in Km)
	Ajmer	1,285
2.	Alwar	1,892
3.	Banswara	2,823
4.	Baran	1,376
5.	Barmer	7,227
6.	Bharatpur	1,303
7.	Bhilwara	2,422
8.	Bikaner	3,146
9.	Bundi	1,149
10.	Chittaurgarh	1,479
11.	Churu	1,824
12.	Dausa	1,401
13.	Dholpur	936
14.	Dungarpur	2,938
15.	Hanumangarh	1,082
16.	Jaipur	3,090
17.	Jaisalmer	2,147
18.	Jalor	2,779
19.	Jhalawar	1,556
20.	Jhunjhunun	2,072
21.	Jodhpur	4,888
22.	Karauli	1,026
23.	Kota	806
24.	Nagaur	3,770
25.	Pali	1,895
26.	Pratapgarh	1,509
27.	Rajsamand	1,558
28.	Sawaimadhopur	1,209
29.	Sikar	2,032
30.	Sirohi	906
31.	Sri Ganganagar	1,012
32.	Tonk	1,358
33.	Udaipur	5,358
Total		71,254